

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1498
ANSWERED ON:10.03.2008
TRANSFER OF HEADWORKS
Singh Shri Dushyant

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the proposal for transfer of centre of head works of Ropar Harike and Ferozepur to Bhakra Beas Management Board from Punjab has been pending for a long time despite Rajasthan Government's demand made in this regard time and again;
- (b) if so, the details thereof; and
- (c) the steps taken to consider that proposal?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) Yes, Sir.

(b) & (c) The issue of transfer of control of headworks at Ropar, Harike and Ferozepur from Punjab to Bhakra Beas Management Board (BBMB) was discussed in 1992 and 2002 in Inter-State meetings involving Punjab, Haryana and Rajasthan. However no agreement was arrived. The matter is now sub judice. Hon`ble High Court of Rajasthan in a judgment dated 02.05.05 in a Civil Writ petition directed BBMB to take over control of the above head works from Punjab within 30 days. The State of Punjab filed a Special Leave Petition against the judgment and the Hon`ble Supreme Court stayed the operation of the order the Hon`ble Court of Rajasthan. The matter is now before the Hon`ble Supreme Court and is dependant on its orders.